

SUPREME COURT OF INDIA

Re: Appointment of Dr Justice B R Sarangi, Judge, High Court of Orissa as the Chief Justice of the High Court of Jharkhand.

A vacancy in the office of the Chief Justice of the High Court of Jharkhand is going to arise very shortly consequent upon the retirement of Mr Justice Sanjaya Kumar Mishra. Therefore, an appointment to that office is required to be made.

Para 3 of the Memorandum of Procedure relating to appointment of Chief Justice of a High Court provides as under:

"A fair representation shall be given to various High Courts for selection of Chief Justices. For purposes of such selection, inter-se seniority of puisne Judges will be reckoned on the basis of their seniority in their own High Court. The consideration for appointment of Chief Justices shall be based on the criterion of seniority subject to merit and integrity."

The Collegium recommends the name of Dr Justice B R Sarangi, a senior puisne Judge from the High Court of Orissa, for appointment



as the Chief Justice of the High Court of Jharkhand. He was elevated as a Judge of the High Court of Orissa on 20 June 2013 after completing 27 years of regular practice at the Bar before the High Court of Orissa and the Supreme Court. He conducted cases almost in all branches of law. As regards his contribution to the judiciary by way of disposal of cases, during his tenure of more than 10 years as a Judge of High Court, he has authored more than 1056 reported judgments. He has acquired considerable experience in dispensing justice in the High Court. While considering his name, the Collegium has taken into consideration the fact that after the retirement of Mr Justice Sanjaya Kumar Mishra, there would be no representation of the High Courts of Orissa among the Chief Justices of the High Courts.

Having regard to all relevant factors, the Collegium is of the considered view that Dr Justice B R Sarangi is fit and suitable in all respects for being appointed as Chief Justice of the High Court of



Jharkhand. While making the recommendation, the Collegium has duly taken note of seniority of Judges of the High Court of Orissa.

In view of the above, the Collegium resolves to recommend that Dr Justice B R Sarangi be appointed as the Chief Justice of the High Court of Jharkhand consequent upon the retirement of Mr Justice Sanjaya Kumar Mishra.

(Dhananjaya Y Chandrachud), CJI

(Sanjiv Khanna), J

(BR Gavai), J

27 December 2023.